

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP(IB)No.466/KB/2019

Present: 1. Hon'ble Member (J), Shri M. B. Gosavi (J)

2. Hon'ble Member (T), Shri V.K. Gupta (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> February, 2020, 10:30 A.M

Name of the Company		Spectrum Artcomm Pvt. Ltd. Vs. New Town Grand Realtors LLP(In <b>CIRP</b> )	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**ORDER**

None appears for the operational creditor as well as for the corporate debtor.

We receive one letter from the IRP to release him as IRP.

Issue notice to the IRP for his personal appearance. Matter to come up next on **25.03.2020.**

Till then, IRP to proceed with CIRP.

*Sd*

Virendra Kumar Gupta  
Member (Technical)

*Sd*

Madan B. Gosavi  
Member (Judicial)

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

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CP(IB)No.466/KB/2019  
**CA(IB)NO.1692/KB/2019**

Present: 1. Hon'ble Member (J), Shri M.B. Gosavi.

2. Hon'ble Member (T), Shri Virendra Kumar Gupta

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>th</sup> December 2019, At 10:30 A.M

Name of the Company	Spectrum Artcomm Pvt. Ltd. Vs. New Town Grand Realtors LLP		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Cs Anil Kumar Dubei OR

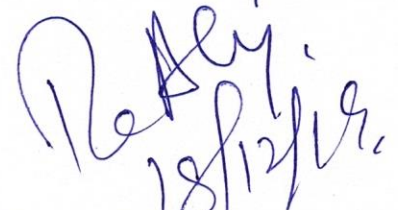
IRP Sarojit Kumar Bhattacharya  
CIRP

Rahul Anand, Adv. IRP



18/12/2019

  
18/12/2019

  
18/12/19.

O R D E R

The Ld. IRP along with Ld. Counsel for the IRP appeared. The Ld. PCS for the Operational Creditor appeared.

The Corporate Debtor is already admitted for CIRP in CP(IB) No. 466/KB/2019.

The CA(IB) No. 1692/KB/2019 is filed by the IRP appointed by this Bench on the ground that he is over burdened with other cases. Since the Ld. IRP does not wish to continue, we allow him to withdraw from this matter, noting that he ought not to have withdrawn as IRP.

Accordingly, the CA(IB) No. 1692/KB/2019 is allowed and disposed of.

Be that as it may, in view the withdrawal of the IRP, another IRP, Shri Nitesh Mor, IBBI/IPA-001/P-01087/2017-18/11785, is appointed.

The matter to come up on 11-02-2020.



(Virendra Kumar Gupta)  
Member(Technical)



(Madan B Gosavi)  
Member(Judicial)

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~~ORDER~~

~~The Ld. Counsel for the Operational Creditor appeared. The Ld. Counsel for the Corporate Debtor appeared.~~

~~The matter stands adjourned to 31-01-2020.~~